

(d) The Enforcement Agencies have recently detected six cases in which such illegal practices have been found to have resulted in the alleged siphoning of foreign exchange to the tune of Rs. 40.44 crores approximately.

Use of Black Money on Marriage Functions

*72. SHRI R.M. BHOYE:
SHRI SANAT KUMAR MAN-
DAL:

(a) whether Government are aware that a lot of wasteful expenditure on various ceremonies connected with marriages is being incurred in Delhi and other parts of the country;

(b) the number of raids/surveys conducted by the Income Tax Authorities under Section 133A of the Income Tax Act during the last three years; and

(c) the steps taken or proposed to be taken in the matter so as to check proliferation of black money and thus curb tax evasion?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Yes, Sir.

(b) and (c). Provisions of Sub-section (5) of Section 133A of the Income-tax Act empower the Income-tax authorities to conduct survey for collecting information with regard to the nature and scale of expenditure incurred by an assessee in connection with any function, ceremony or event. Survey

operations undertaken under Section 133A(5) help in checking ostentatious expenditure on marriages. These survey operations may result in detection of expenditure incurred out of undisclosed income. During the financial years 1986-87, 1987-88 and 1988-89, the number of survey operations conducted under Section 133A(5) were 178, 1162 and 562 respectively.

Completion of On-Going Railway Projects

*73. PROF. NARAIN CHAND PAR-
ASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any concerted efforts have been made for the completion of those new railways lines/conversion projects for which the foundation stones were laid either by the Prime Minister or the Minister of Railways more than ten years ago;

(b) if so, the exact progress in this regard in respect of each such project, zone-wise;

(c) the likely date by which the projects have targeted for completion along with the estimated cost in each case; and

(d) if not, the fate of the projects as on date and whether such efforts would be made during the remaining period of the Seventh Five Year Plan for their partial or total completion?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). A Statement is given below.

STATEMENT

| S.No. | RLY. | Name of the Project | Foundation stone laid by & Year | Progress (as on 31.3.89) | Estimated cost (Rs. Crs.) | Year of completion | |
|-------|------|--------------------------------|---------------------------------|--------------------------|---------------------------|--------------------------|---------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | C | Apta-Roha | Min. 1978 of Rlys. | 1978 | Since opened to traffic | 23.34 | 1986 |
| 2 | N | Rohtak-Bhiwani | — do — | 1974 | — do — | 7.94 | 1980 |
| 3. | N | Nangal Dam Talwara | — do — | 1974 | 17% | 90.00 | 7 km opened in 1985 |
| 4. | N | Shahdara-Saharanpur | P.M. | 1973 | Since opened to traffic | 34.38 | 1980 |
| 5. | N | Dalmau-Daryapur | P.M. | 1973 | — do — | 1.52 | 1976-77 |
| 6. | N.E. | Rampur-New Haldwani | P.M. | 1974 | 50% | 38.52 | |
| 7. | N.E. | Janjharpur Laukaha Bazar. | Min. 1974 of Rlys. | 1974 | Since opened to traffic | 2.58 | 1976 |
| 8. | N.E. | Chhitauni-Bagaha (Restoration) | P.M. | 1973 | 9% | Rly. 40.00 Dep. 60.00 | 9 km opened in 1978 |

| S.No. | RLY. | Name of the Project | Foundation stone laid by & Year | Progress (as on 31.3.89) | Estimated cost (Rs. Crs.) | Year of completion | |
|-------|------|-------------------------|---------------------------------|--------------------------|---------------------------|----------------------|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 9. | N.E. | Sakri-Hasanpur | Min. of Rlys. 1974 | Since deleted | Since deleted | | |
| 10. | S. | Tirunulveli Nagercoil | P.M. 1972 | Since opened to traffic | 38.71 | 1981 | |
| 11. | S.C. | Bibinagar-Nadikude | P.M. 1974 | Since opened to traffic | 56.04 | 1988 | |
| 12. | S.E. | Howrah-Amta Champadanga | P.M. 1974 | 46% | 60.00 | 24 km opened in 1984 | |
| 13. | W | Kapadvanj-Modasa | Min. of Rlys. 1978 | 9% | 30.00 | | |
| 14. | S. | Ernakulam-Alleppey | Min. of Rlys. 1979 | 78% | 60.90 | 30.6.1989 | |

Efforts have been made within the available resources to expedite progress of projects where foundation stones have been laid by Prime Minister or Railway Minister. Completion of the projects at S.No. 3, 6, 12 & 13 will, however depend on availability of resources during the subsequent Plan periods.

In case of Project at item 8, further progress is held up due to Ministry of Irrigation (Central Water Commission), and State Governments of Bihar and U.P. not agreeing to bear their share of cost of protection works.

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Issue of Bonus Shares by Companies

*74. SHRI BHADRESWAR TANTI:
SHRI ABDUL HAMID:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering any proposals to relax the guidelines governing the issue of bonus shares by companies; and

(b) if so, the broad features thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) The various guidelines relating to capital issues are kept under review and changes made periodically as may be needed. Suitable modification (s) to the Bonus guidelines would also be made if and when such changes appear desirable in the interest of the capital market.

(b) Does not arise.

Price of Imported Rubber

*75. SHRI KRISHNA SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether prices of imported rubber have been exorbitantly increased by the State Trading Corporation;

(b) if so, the extent of increase in the rubber prices since January this year indicating the prevailing prices in January and in June this year; and

(c) whether shoe industry, especially the small manufacturers, have been affected thereby?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (c). The release price of imported natural rubber till November, 1988 was Rs 20,000/- per MT ex-godown, Madras. Subsequent to November, 1988, further releases were effected in April, 1989 at a release price of Rs. 23,573/- per MT ex-godown Madras. The releases made by STC effective from 10th July, 1989 is at a release price of Rs. 27,400/- per MT ex-godown, Madras.

The prevailing prices of indigenous rubber in January and June, 1989 respectively were Rs. 17,550/- per MT and Rs. 22,840/- per MT.

The rubber consuming industry, including shoe manufacturing industry, has represented against this release price.

Iron Ore Export to Japan

*76. SHRI LAKSHMAN MALLICK: Will the Minister of COMMERCE be pleased to state:

(a) the total quantum of iron ore imported by Japan from India during 1986-87, 1987-88 and 1988-89;

(b) whether Government propose to increase the export of iron ore to Japan during 1989-90; and